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SHRI M. S. GURUPADA SWAMY: If there had been violation of our air space, may I know, Sir, whether any other action was not thought of by our Government to bring down the aircraft?

SHRI Y. B. CHAVAN: Certainly, there are standing instructions given to the Air Force about such violations and how to deal with such violations.

SHRI M. S. GURUPADA SWAMY: May I know, Sir, what are the instructions? Whether the instructions include bringing down the aircraft which violates our air space?

SHRI Y. B. CHAVAN: I cannot give out what the instructions are.

SHRI NIREN GHOSH: May I know whether we could identify those planes by their markings or by any other method? If we have been able to identify them as Chinese planes clearly, how could the Chinese Government deny that they violated our territory?

SHRI Y. B. CHAVAN: How they can deny depends on them. How we detect we cannot afford to say.

SHE JAWAHARLAL NEHRU: May I say a word? These violations, mostly, apart from one or two instances, take place within 3 or 4 minutes or 5 minutes. In a minute a plane would go 2 or 3 miles and in 5 minutes it will go 15 miles. They are very rapid ones and marks are not noticed as a rule. In fact in the denials which the Chinese have given, they have gallantly or generously suggested: 'If you see eny such thing, shoot it down'.

SHRI A. B. VAJPAYEE: That is a challenge.

SIRI JAWAHARLAL NEHRU: They are not always the Chinese planes. They may be other planes also. to Questions

वमा में विदेशी डाक्टरों का मेडिकल प्रैवटिशनरों के रूप में पंजीयन

\*७६. ई भी विमल कुमार मन्नालाल-जी चौरड़िया† : भी कृष्ण दत्त :

क्या प्रधान मंत्री यह वताने की कुपा करेंग कि :

(क) क्या यह सच है कि बर्मा में विदेशी डाक्टरों को मेडिकल प्रैक्टिशन के रूप में प्रैक्टिस करने के लिये पंजीकरण ग्रनुमति-पत्र नहीं दिये जा रहे हैं ;

( ६) क्या यह सच है कि जिन विदेशिकों के पास पंजीयन के प्रमाणपत्र थे उन्हें ३० जून, १९६३ तक उनको वापस करने के लिये कहा गया ;

(ग) यदि उपरोक्त भाग (क) भौर (ख) के उत्तर 'हां हों तो उक्त भाजा से कितने भारतीय डाक्टरों पर प्रभाव पड़ेगा ; श्रीर

(घ) उपरोक्त भाग (ग) में उल्लिखित व्यक्तियों को छट दिलाने के लिये सरकार ने क्या कार्यवाही की है ?

CREGISTRATION OF FOREIGN DOCTORS AS MEDICAL PRACTITIONERS IN BURMA

\*76.  $\begin{cases} SHR & V. M. CHORDIA†: \\ SHRI KRISHAN DUTT: \end{cases}$ 

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that foreign doctors  $ar_e$  not being permitted to get themselves registered as medical practitioners in Burma;

(b) whether it is a fact that those foreigners who had certificates of registration were asked to return them by 30th June, 1963;

<sup>†</sup>The question was actually asked on the floor of the House by Shri V. M. Chordia.

**†[]** English translation.

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(c) if the answers to parts (a) and (b) above be in the affirmative, what is the number of Indian doctors who w ild be affected by the above order; and

(d) what action Government have taken to get an exemption for those referred to in part (c) above?]

वैदेशिक-कार्य मंत्रालय में उप मंत्री (श्री विनेग्न सिंह) : (क) जी हो । बर्मा की सरकार ने हाल में ऐसे प्रतिबन्ध लगा दिए हैं।

(ख) कुछ विदेशी डाक्टरों से, जिनके पास रजिस्ट्रेशन के सटिफिकेट थे यह कहा गया था कि वे उन्हें ३० जून, १९६३ तक लौटा दें । यह तारीख बाद को ३० सितम्बर, १९६३ तक बढ़ा दी गई थी ।

(ग) पश्चिमी पद्धति से चिकिस्सा करने वाले भारतीय डाक्टरों की कुल संख्या लगभग २४० है ।

(थ) भारतीय राजदूतावास, रंगून ने इस विपय पर बर्मा सरकार से ग्रोपचारिक रीति से बातचीत की ग्रोर उनके प्रयत्न का परिणाम यह हुग्रा है कि जो नोटिस विदेशी डाक्टरों को दी गई थी उनकी ग्रवधि ३ महीने के लिए ग्रोर बढ़ा दी गई है । प्रैस रिपोटों के भनुसार श्रव सभी विदेशी डाक्टरों को यह ग्रनुमति दी गई है कि वे चालू वर्ष ग्रन्त तक बर्मा में भ्रपना व्यवसाय कर सकते हैं।

†{THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) Yes, Sir. The Government of Burma have recently imposed such restrictions.

(b) Some of the foreign doctors who had certificates of registration

†[] English translation.

were asked to surrender them by 30th June, 1963. This date was subsequently extended till 30th September, 1963.

(c) The total number of Indian doctors practising the western system of medicine is approximately 250.

(d) The Embassy of India, Rangoon, took up the matter with the Burmese Government formally, and as a result of their efforts the period of notice given to foreign doctors was extended by three months. According to pross reports, all foreign doctors have now been permitted to practise in Burma till the end of the current year.]

श्री विमलकुमार मन्नालालजी चौरड़ियाः क्या श्रीमन् यह बतलायेंगे कि जैसा बताया कि कुछ विदेशी डाक्टर्स को नोटिस दिये गये, तो उसमें भी भेदभाव बरता गया है क्या ? पहली बात ।

दूसरी बात यह है कि हमारे जो डाक्टर्स वर्षों से वहां प्रैक्टिस कर रहे थे, वे वहीं पर प्रैक्टिस करते रहें, इसके बारे में हमारी गवर्नमेंट यहां से भी कुछ विशेष प्रयत्न कर रही है ?

श्री दिनेझ सिंह : जी हां, पहला जो सवाल माननीय सदस्य ने किया उसके बारे में जवाब यह है कि वहां पर रजिस्ट्रेशन सटिफिकेट जिन लोगों को मिले हैं उनमें से कुछ लोगों को वापस करने के लिये कहा गया है । दूसरे सवाल के बारे में हमारा यह कहना है कि जो हम बात बर्मा गवर्नमेंट से कर रहे हैं वह हमारे राजदूत वहां जो हैं रंगन में उनके द्वारा हो रही है ।

श्री बजकिशोर प्रसाद सिंह : क्या धीमन् यह बतलायेंगे कि उन चिकित्सकों में जिन्हें विदेशी चिकित्सक करार दिया गव है, कुछ ऐसे भारतीय भी हैं जो बर्मा में जमे ग्रोर करीब एक या दो पुश्त से वहां रह रहे हैं ? 15

SHRI T. S. AVINASHILINGAM CHETTIAR: Now these orders have been confirmed. Only the time has been extended. What steps are being taken so that they can transfer the properties that they have earned till now to India?

SHRI DINESH SINGH: That is one of the matters we are discussing with the Burmese Government.

## Research Institute in the name of the late Shri Ramanujam

\*77. SHRI S. C. KARAYALAR: Will the PRIME MINISTER be pleased to state whether the Government of India have been approached by any Institution for establishing a Research Institute at Madras in the name of the late Shri Ramanujam, the great Mathematician?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): No such request has recently been received by the Government of India. A proposal to set up an 'Institute of Mathematical Sciences' was sponsored by the Government of Madras in January 1961. The naming of the Institute after Shri Ramanujam was suggested at one time by that Government. The Institute when finally established in January 1962 was, however, named, "The Institute of Mathematical Sciences, Madras", as originally proposed.

## ग्रलीगढ़ विक्वविद्यालय के उपकुलपति द्वारा संबोधित प्रंस सम्मेलन

\*७८. श्री ए० बी० वाजपेयी : क्या सूचना तथा प्रसारण मंत्री यह बताने की कुपा करेंगे कि :

(क) क्या यह सच है कि धलीगढ़ बिरवविद्यालय के उपकुलपति ने जुन, १६६३ के ग्रन्तिम सप्ताह में जिस प्रैस सम्मेलन को सम्बोधित किया था, उपका ग्रायोजन प्रैस इन्फारमेशन ब्यूरो ने किया था ;

to Questions

(ख) क्या यह सच है कि सम्मेलन ब्यूरो के एक कमरे में हुग्रा था ; ग्रौर

(ग) क्या इससे पूर्व भो ब्यूरो गैर-सरकारी व्यक्तियों के लिये प्रेस-सम्मेलनों का आयोजन करता रहा है ?

## †[Press Conference addressed by the Vice-Chancellor of Aligarh University

•78. SHRI A. B. VAJPAYFE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it  $i_s$  a fact that the Press Conference, which was a ldressed by the Vice-Chancellor of the Aligarh University in the last week of June, 1963, was arranged by the Press Information Bureau;

(b) whether it is a fact that the Conference was held in one of the rooms of the Bureau; and

(c) whether the Bureau had been arranging previously also press conferences for private persons?]

सूचना तथ। प्रसारण मंत्रालय में उप मंत्री (थी शामनाथ) : (क) जी, हां ।

(ख) जी, नहीं । यह प्रस सम्मेलन झाकाशवाणी भवन के एक कमरे में किया गया था ।

(ग) ब्यूरो गैर-सरकारी व्यक्तियों के लिये प्रस-सम्मेलन का भ्रायोजन नहीं करता, परन्तु important semi-official organisations and autonomous bodies के मुख्यों को मुविधायें देता है।

†[THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SHAM NATH): (a) Yes, Sir.

<sup>†[]</sup> English translation